

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. 286
TO BE ANSWERED ON 01.12.2015

286. SWACHHTA UDYAMI YOJANA

SHRI SUMEDHANAND SARSWATI:

SHRIMATI SANTOSH AHLAWAT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government had launched a new Scheme "Swachhta Udyami Yojana" (SUY) during 2014, if so, the details thereof and the salient features of the scheme;

(b) whether the Government has received any proposal from various States for financial Assistance under the said scheme;

(c) if so, the details thereof, State-wise including Rajasthan along with the purpose for which financial assistance has been sought; and

(d) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) Yes Sir, Ministry of Social Justice and Empowerment has launched on the Swachhta Udyami Yojana (SUY) on 02nd October 2014.

The details and salient features of the scheme is enclosed at **Annexure-I**.

(b) & (c) Yes Sir, various proposals have been received under the scheme for sanction by National Safai Karamcharis Finance and Development Corporation (NSKFDC). The State-wise details with the purpose for which financial assistance is sought, are enclosed at **Annexure-II**. Due to non-receipt of project proposals under SUY from the State of Rajasthan, funds under the scheme of SUY could not be sanctioned and disbursed to Rajasthan State Channelizing Agency.

(d) The proposals received from the State Channelizing Agencies (SCAs) & Regional Rural Banks (RRBs) under the scheme of Swachhta Udayami Yojana (SUY) have already been sanctioned by the NSKFDC and no proposal is pending for sanction.

ANNEXURE-I IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.286 FOR 01.12.2015 BY SHRI SUMEDHANAND SARSWAT AND SHRIMATI SANTOSH AHLAWAT REGARDING "SWACCHTA UDYAMI YOJANA"

Swachhta Udyami Yojana – “Swachhta Se Sampannta Ki Aur”

	Scheme for Pay and use Toilets	Scheme for Sanitation related vehicles
Eligibility	Individual beneficiaries and their dependants / self-help groups in collaboration with reputed organizations.	Target group of Manual scavengers/ Safai Karamcharis and their dependants
Purpose	For Construction, Operation and Maintenance of Pay and use Community Toilets in Public Private Partnership (PPP) Mode	For Procurement and Operation of Sanitation related Vehicles viz. Garbage Trucks, Suction and Jetting Machine, Vacuum Loader etc.
Quantum of Loan	Maximum Rs.25 lacs.	Maximum Rs.15 lacs
Rate of Interest	4% p.a. (Rebate of 1% p.a. for women beneficiaries and rebate of 0.5% for timely repayment)	4% p.a. (Rebate of 1% p.a. for women beneficiaries and rebate of 0.5% for timely repayment)
Repayment Period	Upto ten years	Upto ten years
Moratorium period	Six Months in addition to implementation period of six months.	Six Months in addition to implementation period of three months.
Subsidy	Maximum subsidy of Rs.3.25 lacs is payable under the Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) when the unit is set up by the Scavengers identified in accordance with the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013	Maximum subsidy of Rs.3.25 lacs is payable under the Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) when the unit is set up by the Scavengers identified in accordance with the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013
Training	NSKFDC will provide skill development training to the beneficiaries wherever required, alongwith stipend during the training period.	NSKFDC will provide skill development training to the beneficiaries wherever required, alongwith stipend during the training period.

**ANNEXURE-II IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.286
FOR 01.12.2015 BY SHRI SUMEDHANAND SARSWAT AND SHRIMATI SANTOSH AHLAWAT
REGARDING "SWACHTA UDYAMI YOJANA"**

The details of funds sanctioned under the newly launched scheme of Swachhta Udayami Yojana (SUY) upto 31st October 2015.

(Amt. in Lac)

	Name of the Scheme	Name of the State	Implementing Agency	No. of units	Amount Sanctioned (NSKFDC Share)
1.	Swachhta Udayami Yojana (SUY)				
A)	Pay & Use Toilets	J&K	J & K Scheduled Castes & Backward Classes Devp. Corporation	100	270.00
		Gujarat	Gujarat Safai Kamdar Vikas Nigam	88	158.40
		Punjab	Punjab SC Land Devp. & Finance Corporation Ltd.	22	495.00
		Chhattisgarh	Chhattisgarh State Coop. Antyavasyaee Finance & Development Corporation,	2	45.00
		Maharashtra	Vidharbha Konkan Gramin Bank	10	90.00
		Odisha	Odisha SC & ST Development Finance Co-Operative Corporation Ltd. (OSFDC)	5	112.50
		Bihar	Bihar State SC Co-op. Devp. Corporation Ltd., (BSCDC)	10	190.00
		Madhya Pradesh	Narmada Jhabua Gramin Bank	2	45.00
		Kerala	Kerala Gramin Bank	5	45.00
B)	Procurement of Sanitation related vehicle	Gujarat	Gujarat Safai Kamdar Vikas Nigam	89	413.85
		Punjab	Punjab SC Land Devp. & Finance Corporation Ltd.	22	297.00
		Chhattisgarh	Chhattisgarh State Coop. Antyavasyaee Finance & Development Corporation	5	67.50
		Maharashtra	Vidharbha Konkan Gramin Bank	10	63.00
		Odisha	Odisha SC & ST Development Finance Co-Operative Corporation Ltd. (OSFDC)	5	31.50
		Bihar	Bihar State SC Co-op. Devp. Corporation Ltd., (BSCDC)	10	100.00
		Kerala	Kerala Gramin Bank	5	31.50
		Madhya Pradesh	Narmada Jhabua Gramin Bank	5	67.50
C)	Garbage Carrying Vehicles	Karnataka	Dr. B. R. Ambedkar Development Corporation Ltd.,	40	540.00
	Vacuum Loader / Garbage Disposed Vehicle / suction Machine	Andhra Pradesh	Andhra Pradesh Scheduled Castes, Co-Operative Finance Ltd. (APSCCFC)	13	172.25
	Total			448	3235.00